

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3478
(To be answered on the 23rd March 2017)**

THREAT DUE TO LOCATION OF SHOPS/EATERIES NEAR AIRPORTS

3478. SHRI V. PANNEERSELVAM

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether several meat shops/ slaughter houses and eateries are located near airports which poses a threat to the aeroplanes;
- (b) if so, the details thereof and the corrective measures proposed in this regard;
- (c) whether the Government has taken up the issue with the local authorities to remove such shops; and
- (d) if so, the details and the outcome thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b) No, Madam. As per Rule 91 of Aircraft Rules, 1937, meat shops/ slaughter houses and flaying of animals, depositing of rubbish and other polluted or obnoxious matter within the ten km radius of aerodrome are prohibited.

(c) & (d) On the directive of Ministry of Home Affairs, Airfield Environment Management Committee (AEMC) headed by Chief Secretary/ Commissioner or Head of District has been constituted for removal of unauthorized meat shops/ slaughter houses within a radius of 10 km from Aerodrome Reference Point.
